

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/725


Date: 20.11.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018 and with the approval of the Hon'ble Judicial Member, it is hereby notified for information of all concerned that cases listed on **26.11.2018** stands rescheduled as mentioned below.

Sr. No.	Case No.	Parties	Rescheduled to
1	O.A. No. 178/2016/EZ	Sri Narayan Singh Vs. Union of India & Ors	07.01.2019
2	O.A. No. 05/2017/EZ M.A. No. 27/2017/EZ	Amitava Sen Vs Union of India & Ors.	07.01.2019
3	O.A. No. 06/2017/EZ M.A. No. 28/2017/EZ	Arun Kumar Vs. Union of India & Ors.	07.01.2019
4	O.A. No. 07/2017/EZ M.A. No. 29/2017/EZ	M/S G.S.Enterprises Vs. Union of India & Ors.	07.01.2019
5	O.A. No. 08/2017/EZ M.A. No. 30/2017/EZ	M/S Sona Brick Vs Union of India & Ors.	07.01.2019
6	O.A. No. 12/2017/EZ	M/S Dinkar Bricks Vs. Union of India & Ors.	07.01.2019
7	Appeal no. 06/2017/EZ	Andman Chamber of Commerce & Industry & Ors. Vs. The Andman & Nicobar Administration & ors.	07.01.2019
8	Appeal no. 09/2017/EZ	Hootel Sentinel & Ors. Vs. The Andman & Nicobar Administration & ors.	07.01.2019

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EASTERN ZONE BENCH, KOLKATA

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/726

Date: 20.11.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **27.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application No. 114/2015/EZ	Subrato Mookherjee Vs. General Manager, Kolaghat Thermal Power Station & Ors	08.01.2019
2	Original Application no. 78/2016/EZ	Smt. Dhruva Das Gupta & ors. Vs. Ministry of Environment, Forest & Climate Change & ors.	08.01.2019
3	Original Application no. 155/2016/EZ M.A. No. 210/2017/EZ	Biren Kr.Pradhan & Anr Vs. State of Odisha & ors.	08.01.2019
4	Original Application no. 158/2017/EZ	Dibru Part-I Meen Samabay Samiti Vs. Union of India & Ors.	08.01.2019
5	Original Application no. 159/2017/EZ M.A. No. 357/2017/EZ	Rangagorah Fishermen Co-Operative Socirty Limited & Anr Vs. Union of India & Ors.	08.01.2019
6	Original Application no. 77THC/2017/EZ M.A. No. 130/2017/EZ	Society for Protecting Ophiofauna and Animal Rights (SPOAR) & Anr Vs. State of West Bengal & Ors.	08.01.2019
7	Original Application no. 124/2017/EZ	Biswajit Mukherjee & Anr Vs. Union of India & Ors.	08.01.2019
8	Execution Application No.03/2018/EZ	PUBLIC Vs East Kolkata Wetland Management Authority & Another	08.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 727

Date: 20.11.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **28.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No. 12/2015/EZ	Joydeep Mukherjee Vs. WBPCB & Ors.	09.01.2019
2	O.A No. 14/2017/EZ (SMP)	Tribunal on its Own Motion (Regarding Kestopur/Bagjola Canal etc. Vs. State of West Bengal & Ors.	09.01.2019
3	O.A. No. 134/2017/PB/50/2017/EZ & M.A.26/2018/EZ	Tribunal On its Own Motion Vs. State of West Bengal & Ors.	09.01.2019
4	O.A. No. 31/2015/EZ M.A. No. 188/2017/EZ M.A. No. 189/2017/EZ M.A. No. 190/2017/EZ M.A. No. 212/2017/EZ M.A. No. 302/2017/EZ	Bishnu Prasad Mishro Vs. The State of Odisha & Ors.	09.01.2019
5	O.A.No.76/2017/EZ	Pamei Tinglung Vs NEFR & Others	09.01.2019
6	O.A.No.No.156/2017/EZ	Mr.Susajit Das Vs WBPCB & Others	09.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 728

Date: 20.11.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **29.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.73/2017/EZ	Sri Ganga Prasad Goswami Vs. Sri Lal Bahadur Sharma Ors.	10.01.2019
2	Review Application o. 27/2017/EZ Arising out of O.A. No. 117/2017/EZ	People United for Better Living in Clacutta Vs. State of West Bengal & Ors.	10.01.2019
3	Execution Application no. 04/2017/EZ	Tapas Kumar Ghosh Vs. Sri Subrat Mukherjee, The Member Secretary, WBPCB	10.01.2019
4	O.A. No. 183/2017/EZ	Shri Ninong Ering Vs. Union of India & Ors.	10.01.2019
5	O.A. No. 92/2015/EZ	Anil Kumar Singh Vs. The Chief Secretary, Government of Jharkhand & Ors.	10.01.2019
6	O.A. No. 105/2017/EZ M.A.No.17/2018/EZ	Subrata Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	10.01.2019
7	O.A. No. 106/2017/EZ	Arun Ghosh vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	10.01.2019
8	O.A. No. 107/2017/EZ	Samiran Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	10.01.2019
9	O.A. No. 108/2017/EZ	Anupama Chakraborty vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	10.01.2019
10	Review Application No.28/2017 Arising out of O.A.136/2016/EZ	KMDA Vs Subhas Datta & Others	10.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 729

Date: 20.11.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **30.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.30/2015/EZ	Dhrubo Mukherjee Vs. West Bengal PCB & Ors.	11.01.2019
2	O.A. No.45/2017/EZ M.A.No.206/2017/EZ	Debabrata Sathpathy Vs. State of Odisha & Ors.	11.01.2019
3	Appeal no. 07/2017/EZ M.A. No. 337/2017/EZ	Sri S. Smruti Swain Vs. Kalinga Calciner Ltd. & Ors.	11.01.2019
4	O.A. No. 177/2017/EZ	Nazimuddin Mondal Vs The State of West Bengal & Ors.	11.01.2019
5	O.A.No. 133/2017/EZ & M.A. No. 322/2017/EZ M.A. No. 367/2017/EZ	Murlidhar Ratanlal Exports Ltd. Vs. Central Pollution Control Board & Ors.	11.01.2019
6	O.A.149/2017/EZ	Kalinga Nagar Paribesh Suraksha Samity Vs OSPCB & Other	11.01.2019
7	O.A.No. 139/2017/EZ	Kankana Das Vs. Union of India & Ors.	11.01.2019
8	O.A.09/2018/EZ	Sanatan Biswas Vs DFO & Others	11.01.2019
9	O.A.08/2018/EZ	Syed Mujaffar Hossain Vs The Union Of India & Others	11.01.2019

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